

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/24/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D.Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 4th January, 2022.

Sub:- **Commuted leave.**

Ref:- Your letter Dated the 3rd January, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of commuted leave for another 33 days from 04.01.2022 to 05.02.2022** (sufficing 06.02.2022), has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/25-26-27/A, dated , 04-01-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. The application in prescribed format is sent herewith.
2. The i/c District and Sessions Judge, Kamrup, Amingaon.
3. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pda